

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 311 OF 2016 &
IA NO. 640 OF 2016**

Dated: 14th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Rimjhim Ispat Ltd.

...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Ripu Deuman

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R.1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js